

81

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.NO.1413 of 1995.

Between Dated: 22.11.1995.
J. Jagannadha Rao ... Applicant
And
1. The Salt Commissioner, Jaipur, Rajasthan.
2. The Deputy Salt Commissioner, Madras, Tamilnadu.
3. The Assistant Salt Commissioner, Kakinada, A.P.
... Respondents
Counsel for the Applicant : Sri. M.Kesava Rao
Counsel for the Respondents : Sri. N.V.Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

20

2

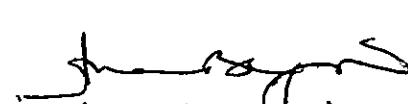
O.A.No. 1413/95

Date of Order: 22.11.95

X As per Hon'ble Shri A.B.Gorthi, Member (Admn.) X

* * *

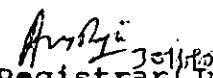
Learned counsel for the applicant states that he would like to have the OA re-drafted and re-submitted. For this purpose he requests for permission to withdraw the same. The O.A. is therefore dismissed as withdrawn giving liberty to the applicant to approach the Tribunal afresh.



(A.B.GORTHI)
Member (Admn.)

Dated: 22nd November, 1995

(Dictated in Open Court)



Deputy Registrar (Judl.)

sd

Copy to:-

2. The Deputy Salt Commissioner, Madras, Tamilnadu.
3. The Assistant Salt Commissioner, Kakinada, A.P.
4. One copy to Sri. M.Kesava Rao, advocate, CAT, Hyd.
5. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hdg.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

09.1413/95
TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 22.11.1995.

M.A./R.A./C.A.NO.

EN

O.A.NO.

1413/95

T.A. NO.

(W.P. NO.)

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

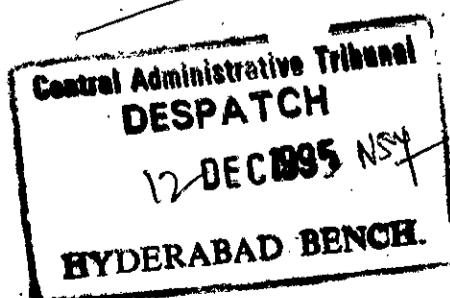
NO ORDER AS TO COSTS.

* * *

Rsm/-

No Space (Copy)

7



8
cc